

**COURT NO. 15**  
**THE HONOURABLE SRI JUSTICE K.LAKSHMAN**

**To be heard on Monday the 18th day of November 2024 AT 10:30 AM - HYBRID MODE**  
**NOTE-For Registration - <https://tshc.vconsol.com/register> For attending Court Proceedings -**  
**<https://tshc.vconsol.com/login>**

**(MOTION LIST)**

<b>SNO</b>	<b>CASE</b>	<b>PETITIONER ADV.</b>	<b>RESPONDENT ADV.</b>	<b>DISTRICT</b>
<b>FOR PRONOUNCEMENT OF ORDERS</b>				
1	CRLP/7692/2016 IA 1/2016(CRLPMP 8591/2016)(Stay Petition) IA 1/2017(CRLPMP 1907/2017)(Clarification) IA 2/2017(CRLPMP 3802/2017)(Dispense with Petition) IA 1/2019(Extension Petition)	M/S BHARADWAJ ASSOCIATES	SRINIVAS KAPATIA (SPL PP FOR CBI)	HYDERABAD
2	CC/1537/2022 IA 1/2022(Direction Petition) CC/1554/2022	HARI SREEDHAR	ADDL ADVOCATE GENERAL SR NOTICE SENT TO THE DISTRICT JUDGE RANGAREDDY DISTRICT THROUGH SPL.MESSENGER TO SERVE ON RESPONDENT RECEIVED BY DISTRICT JUDGE RANGAREDDY DISTRICT AND SR NOTICE SENT BY RPAD NOT YET RETD SERVED.	HYDERABAD
3	CC/1554/2022 IA 1/2022(Direction Petition)	HARI SREEDHAR	ADDL ADVOCATE GENERAL SR NOTICE SENT TO THE DISTRICT JUDGE RANGAREDDY DISTRICT THROUGH THE SPL.MESSENGER TO SERVE ON RESPONDENT RECEIVED BY DISTRICT JUDGE RANGAREDDY DISTRICT AND SR NOTICE SENT NOT YET RETD SERVED.	HYDERABAD
4	IA/1/2023(Review Petition) WP/16591/2022	K RAVINDER REDDY (SC FOR GHMC)	GP FOR MCPL ADMN URBAN DEV AVINASH DESAI M/s.MOHAMMED OMER FAROOQ for Petitioner	HYDERABAD
5	CRLP/10802/2024 IA 1/2024(Additional Material Petition)	C DHARMA REDDY	SRINIVAS KAPATIA (SPL PP FOR CBI) COUNTER FILED USR 97841/24.	HYDERABAD
<b>FOR ADMISSION</b>				
6	CRLP/13871/2024 IA 1/2024(Dispense with Petition) IA 2/2024(Stay Petition)	P SRI RAM	SRINIVAS KAPATIA (SPL PP FOR CBI)	HYDERABAD
<b>ADMISSION (MUNICIPAL ADMN.)</b>				
7	WP/32021/2024 IA 1/2024(Suspension Petition)	BETHI VENKATESWARLU	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI
8	WP/32024/2024 IA 1/2024(Direction Petition)	SUBHASH SINGH	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
9	WP/32025/2024 IA 1/2024(Direction Petition)	SUBHASH SINGH	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
10	WP/32037/2024 IA 1/2024(Direction Petition)	JELLA SRIKANTH	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
11	WP/32041/2024 IA 1/2024(Direction Petition)	NEELAM BHARGAVA RAM	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
12	WP/32088/2024 IA 1/2024(Direction Petition)	SUDHAKAR ANDUGULA	GP FOR MCPL ADMN URBAN DEV	HYDERABAD

13	WP/32100/2024 IA 1/2024(Direction Petition)	B KRISHNA REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4)	MAHABUBABAD
14	WP/32119/2024 IA 1/2024(Direction Petition)	R K SURI	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	SANGAREDDY
15	WP/32126/2024 IA 1/2024(Suspension Petition)	M DAMODAR REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	WANAPARTHY
16	WP/32142/2024 IA 1/2024(Direction Petition)	K SATISH CHAKRAVARTHY	GP FOR MCPL ADMN URBAN DEV	HYDERABAD
17	WP/32147/2024 IA 1/2024(Suspension Petition)	M DAMODAR REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	WANAPARTHY
18	WP/32151/2024 IA 1/2024(Direction Petition)	CH VENKAT REDDY		MEDCHAL- MALKAJGIRI

**COURT NO. 15**  
**THE HONOURABLE SRI JUSTICE K.LAKSHMAN**

**To be heard on Monday the 18th day of November 2024 AFTER MOTION LIST**

**(DAILY LIST)**

SNO	CASE	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
<b><u>SPECIALLY IDENTIFIED (OLD CASES)</u></b>				
19	WP/21373/2004 IA 1/2007(WPMP 8688/2007)(Permission Petition)	S RAVI	GP FOR MUNICIPAL ADMN URBAN DEV	HYDERABAD
20	WP/10409/2008	C HANUMANTHA RAO	GP FOR REVENUE GP FOR MUNICIPAL ADMN URBAN DEV (R4) GP FOR HOME (R3) M A K MUKHEED (SC FOR GHMC) (R5) KALPANA EKBOTE (R6)	RANGA REDDY
21	WP/8700/2009 IA 1/2009(WPMP 11393/2009)(Direction Petition) IA 2/2009(WPMP 11394/2009)(Direction Petition)	M V DURGA PRASAD	K SIDDHARTH RAO GP FOR HOME (R23) GP FOR REVENUE (R22) SATYANARAYANA RAO ADIRAJU (R24)	HYDERABAD
<b><u>E.P. CASES</u></b>				
22	EP/3/2024 IA 5/2024(Amendment Petition)	RAMESH KUTHUMBAKA	SAI PRASEN GUNDAVARAM G RAVI CHANDRA SEKHAR (R4) RAMESH KATIKINENI (R16) MOHAMMED OMER FAROOQ (R33) RAMESH KATIKINENI (R2) MOHAMMED OMER FAROOQ (R32) MOHAMMED OMER FAROOQ (R31) KARUNAKAR REDDY (R15) R1 Apps G.S Prasen RR2,16 Apps Ramesh Katikaneni RR3,5to11,13,18to29 Notice served through Prl.District &Sessions Judge Bhadradri Kothagudem district R4 Apps G.Ravi Chandra Sekhar R12 Notice Sent returned Unserved (as House vacated) RR14 & 17 Notice Affixed to the door R15 Apps Karunakar Reddy R30 Notice Sent returned Unserved (Not residing at this address) RR31 to 33 Apps by Mohd.Omer Farooq Memo Proof of service filed vide usr no.36618/24	BHADRADRI KOTHAGUDEM
23	EP/11/2024	MOHD AFZALUDDIN	PRATUSHA BOPANA MOHAMMED OMER FAROOQ (R3) MOHAMMED OMER FAROOQ (R5) MOHAMMED OMER FAROOQ (R4) MOHAMMED OMER FAROOQ (R2) R1 Apps by Pratusha Bopanna RR2,4&5 Apps by Mohd Omer Farooq R3, Notice served through City civil court,hyd	HYDERABAD

24	EP/13/2024	K VENUMADHAV	PRATUSHA BOPPANA MOHAMMED OMER FAROOQ (R22) PAVAN KUMAR V YADAVALLI (R13) MOHD AFZALUDDIN (R18) MOHD AFZALUDDIN (R19) MOHD AFZALUDDIN (R11) KHALID S QURAIISHI (R14) E SRIMANTH REDDY (R4) RAMESH KUTHUMBAKA (R17) MOHAMMED OMER FAROOQ (R21) RAMESH KUTHUMBAKA (R16) R1 Apps Pratusha Boppa R2 Notice sent by RPAD served R3 Unserved(Unclaimed) R4 Apps E.Srimanth Reddy R5 Served through VI Addl.District&Session Judge RR6,15,20,21,22 Notice served through City civil court Hyd RR7&8 Notice sent through city civil court,hyd returned unserved RR9&12 unserved (unclaimed) R10 Served through Prl.District &Session Judge,Nalgonda RR11,18,19 Apps Mohd.Afzaluddin Dakhani R13 Apps Pavan kumar V.Yadavalli R14 Apps khalid S Quaraisi RR16&17 Apps Ramesh.k	HYDERABAD
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**FOR ADMISSION (ARBAPPL MATTERS)**

25	ARBAPPL/182/2024 ARBAPPL/199/2024	NIZAMPUR CHANDRA SEKHAR	SAI SANJAY SURANENI SR notice served SR Apps.	HYDERABAD
26	ARBAPPL/199/2024	NIZAMPUR CHANDRA SEKHAR	SAI SANJAY SURANENI SR Notice sent by RPAD SR Apps.	HYDERABAD

**FOR EXTENSION OF INTERIM ORDERS**

27	CRLP/915/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition) CRLP/788/2024 CRLP/868/2024 CRLP/879/2024 CRLP/880/2024 CRLP/882/2024	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR COUNTER FILED USR 8743/2024.	HYDERABAD
28	CRLP/788/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR COUNTER FILED USR 8340/2024.	HYDERABAD
29	CRLP/868/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR KANDI RAMCHANDRA REDDY (R2) PROOF OF SERVICE FILED USR 9471/24. COUNTER FILED USR 8745/2024.	HYDERABAD
30	CRLP/879/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 9469/24. COUNTER FILED USR 9101/2024.	HYDERABAD
31	CRLP/880/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 9460/24. COUNTER FILED USR 9108/2024.	HYDERABAD
32	CRLP/882/2024 IA 1/2024(Stay Petition) IA 2/2024(Extension Petition)	GUMMALLA BHASKER REDDY	PUBLIC PROSECUTOR PROOF OF SERVICE FILED USR 9465/24. COUNTER FILED USR 8741/2024.	HYDERABAD
33	CC/1588/2024 IA 2/2024(Implead Petition) WP/18828/2024	PILLI NAGARAJ	GP FOR REVENUE	MEDCHAL- MALKAJGIRI

34	WP/18828/2024 IA 1/2024(Stay Petition) IA 2/2024(Additional Affidavit) IA 4/2024(Vacate Stay Petition)	PILLI NAGARAJ	GP FOR REVENUE B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R6)	HYDERABAD
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**FOR ADMISSION**

35	WP/25855/2024 IA 1/2024(Direction Petition)	MOHAMMED HABEEBUDDIN	GP FOR MCPL ADMN URBAN DEV AZIZ HUSSAIN (R9) AZIZ HUSSAIN (R8) AZIZ HUSSAIN (R10) GADI PRAVEEN KUMAR Dy. SOLICITOR GEN. OF INDIA (R7) GP FOR TOURISM (R6) PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2)	HYDERABAD
36	WP/31592/2024 IA 1/2024(Direction Petition)	SYED KAREEMUDDIN	GP FOR MCPL ADMN URBAN DEV CH JAGANNATHA RAO (R2)	RANGA REDDY
37	WP/31978/2024 IA 1/2024(Direction Petition)	CHAVALI RAMANAND	GP FOR MCPL ADMN URBAN DEV B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2)	NALGONDA
38	WP/31979/2024 IA 1/2024(Direction Petition)	CHAVALI RAMANAND	GP FOR MCPL ADMN URBAN DEV B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2)	NALGONDA
39	WP/31983/2024 IA 1/2024(Direction Petition)	CHAVALI RAMANAND	GP FOR MCPL ADMN URBAN DEV B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2)	NALGONDA
40	WP/32108/2024 IA 1/2024(Direction Petition)	GATTU SRINIVAS	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI

**FOR ORDERS**

41	WP/13891/2013 IA 1/2013(WPMP 16982/2013)(Direction Petition) WP/23190/2024	M RAMA RAO	GP FOR MUNICIPAL ADMN URBAN DEV HCJ NOTE	KARIMNAGAR
42	WP/23190/2024 IA 1/2024(Direction Petition) IA 2/2024(Vacate Stay Petition)	RAVENDAR SAMALA	GP FOR REVENUE KADARU PRABHAKAR RAO (R3) FARHAN AZAM KHAN (R4) KADARU PRABHAKAR RAO KADARU PRABHAKAR RAO (R2)	KARIMNAGAR
43	WP/27505/2024 IA 1/2024(Direction Petition) IA 2/2024(Stay Petition) IA 3/2024(Amendment Petition)	L VENKATESHWAR RAO	GP FOR HOME VEROSE SANJANA (R6) MATTER RELATED TO MP- MLAs.	RANGA REDDY
44	WP/32001/2024 IA 1/2024(Suspension Petition)	S VIJAYA PRASHANTH	GP FOR MCPL ADMN URBAN DEV B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2)	RANGA REDDY

**FOR ADMISSION**

45	WP/39943/2022 IA 1/2022(Suspension Petition)	S LAKSHMI KANTH	THE ADVOCATE GENERAL P BHANU PRAKASH (R3) P BHANU PRAKASH (SC FOR KAKATIYA UNIVERSITY WARANGAL) (R2) ENNAMSETTY AKHIL (R4)	WARANGAL
46	WP/2023/2023 IA 1/2023(Direction Petition)	T SURYA SATISH	GP FOR MCPL ADMN URBAN DEV SHARADA KATAKAM (R5) GP FOR HOME (R4) B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2) D MADHAVI (SC FOR HMDA) (R3)	MEDCHAL- MALKAJGIRI
47	WP/9790/2023 IA 1/2023(Direction Petition) IA 1/2024(Additional Material Petition)	MOHD SUBHAN PASHA	GP FOR MCPL ADMN URBAN DEV S KRISHNA SHARMA (R3)	RANGA REDDY

48	CC/1978/2024	PRABHAKAR BOMMAGANI	GP FOR REVENUE	KHAMMAM
49	CC/2355/2024 CC/2326/2024	A V S LAXMI		WARANGAL
50	CC/2326/2024	D LINGA RAO		ADILABAD
51	WP/3438/2024 IA 1/2024(Direction Petition)	NARI USHA RANI	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) A SRINIVAS (R5) KANUMURI KALYANI (R6) K SIDDHARTH RAO (R4)	HYDERABAD
52	WP/8347/2024 IA 1/2024(Direction Petition)	HIMANGINI SANGHI	M DURGA PRASAD (SC FOR GHMC) GP FOR MCPL ADMN URBAN DEV (R7) L VANI (R6)	HYDERABAD
53	CRLP/11241/2024 IA 1/2024(Stay Petition) IA 3/2024(Amendment Petition)	D BHASKAR REDDY	PUBLIC PROSECUTOR COUNTER FILED USR 109690/24.	WARANGAL
54	WP/13385/2024 IA 1/2024(Direction Petition)	G HEMACHALAM	ADDL ADVOCATE GENERAL V NARASIMHA GOUD(SC FOR HMDA) (R10) M A K MUKHEED (SC FOR GHMC) (R2) G NARENDER REDDY (SC FOR HMWS AND SB) (R7) part heard	HYDERABAD
55	WP/19751/2024 IA 1/2024(Direction Petition) IA 2/2024(Substitute Petition)	MOHAMMAD ADNAN	GP FOR MCPL ADMN URBAN DEV K SIDDHARTH RAO (R2)	HYDERABAD
56	WP/19986/2024 IA 1/2024(Direction Petition)	K PRATIK REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR IRRRI AND COMM AREA DEV (R7) K RAVINDER REDDY (SC FOR GHMC) (R2) THE ADVOCATE GENERAL (R3) K RAVINDER REDDY (SC FOR GHMC) (R4) GP FOR REVENUE (R5)	HYDERABAD
57	WP/26144/2024 IA 1/2024(Stay Petition)	YEMMIGANUR SOMA SRINATH REDDY	GP FOR MCPL ADMN URBAN DEV RAVINDER REDDY MUPPU (R4) M DHANANJAY REDDY (SC FOR GHMC) (R3)	HYDERABAD
58	WP/26832/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Direction Petition) WP/27310/2024	M HAREESH KUMAR	THE ADVOCATE GENERAL V NARASIMHA GOUD(SC FOR HMDA) (R2)	RANGA REDDY
59	WP/27310/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition)	E ANISHA REDDY	THE ADVOCATE GENERAL V NARASIMHA GOUD(SC FOR HMDA) (R2)	RANGA REDDY
60	WP/29850/2024 IA 1/2024(Direction Petition)	PALLE SRIHARINATH	GP FOR MCPL ADMN URBAN DEV B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2)	SANGAREDDY
61	WP/31241/2024 IA 1/2024(Direction Petition) IA 2/2024(Receive Addl. Document)	BOLLU NAGARAJU	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
62	WP/31355/2024 IA 1/2024(Direction Petition)	P ACHUTHAM REDDY	GP FOR MCPL ADMN URBAN DEV	RANGA REDDY
63	WP/31432/2024 IA 1/2024(Direction Petition)	NARINDER PAL SINGH	GP FOR MCPL ADMN URBAN DEV	MEDCHAL- MALKAJGIRI

64	WP/31721/2024 IA 1/2024(Direction Petition)	BVSS BALAKRISHNA RANJIT	GP FOR MCPL ADMN URBAN DEV M DHANANJAY REDDY (SC FOR GHMC) (R2) GP FOR HOME (R6)	MEDCHAL- MALKAJGIRI
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**INTERLOCUTORY**

65	WP/18458/2022 IA 1/2024(Review Petition) IA 2/2024(Direction Petition)	KOTHAPALLI SAI SRI HARSHA	B KAVITHA YADAV (CENTRAL GOVT COUNSEL) GP FOR AGRICULTURE (R5) V R N PRASHANTH (R4) M/s.KOTHAPALLI SAI SRI HARSHA for Petitioner (19041)	HYDERABAD
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**FOR HEARING**

66	WP/150/2023	KHAJA MOINUDDIN	GP FOR MCPL ADMN URBAN DEV M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R2) E RAMESH CHANDRA GOUD (R3)	NARAYANPET
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**ADMISSION (HOME)**

67	WP/24054/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Direction Petition) IA 4/2024(Direction Petition) IA 5/2024(Amendment Petition)	Dara Sreesailam(PARTY IN PERSON)	SRINIVAS KAPATIA (SPL PP FOR CBI) P ANIMI REDDY (R6) - (R12) - (R17) - (R10) P ANIMI REDDY (R5) GP FOR HOME (R4) - (R16) - (R9) P ANIMI REDDY (R7) - (R14) - (R15) - (R11) GP FOR HOME (R3) - (R19) - (R13) GP FOR GENERAL ADMINISTRATION (R2) - (R8) - (R18) HCJ NOTE	HANUMAKONDA
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**ADMISSION (MUNICIPAL ADMN.)**

68	WP/23099/2020 IA 2/2020(Implead Petition)	NUSRATH SHAHEZADI	N PRAVEEN KUMAR(SC FOR MC TELANGANA) Y ASHOK RAJ (R3) ZAKIR ALI DANISH ( SC FOR TSNPDCL ) (R2)	ADILABAD
69	WP/10699/2023 IA 1/2023(Direction Petition) WP/16838/2022	RAVINDER REDDY MUPPU	GP FOR MCPL ADMN URBAN DEV B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R2)	MEDCHAL- MALKAJGIRI
70	WP/16838/2022 IA 1/2022(Suspension Petition)	U SHANTHI BHUSHAN RAO	GP FOR MCPL ADMN URBAN DEV N PRAVEEN KUMAR(SC FOR MC TELANGANA) (R2) RAVINDER REDDY MUPPU (R3)	RANGA REDDY
71	WP/19246/2023 IA 1/2023(Direction Petition)	VEERA BABU GANDU	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R4) G MALLA REDDY (SC FOR MUNICIPALITIES) (R2) PRAMOD MALIGI (R13)	RANGA REDDY
72	WP/20264/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition)	KUNCHA SUNIL GOUD	GP FOR MCPL ADMN URBAN DEV E V RAJA GOPAL (R29) L PRABHAKAR REDDY SC FOR TSIIIC (R11) P SRI RAM (R15) P SRI RAM (R13) P SRI RAM (R17) L PRABHAKAR REDDY SC FOR TSIIIC (R9) M A K MUKHEED (SC FOR GHMC) (R2) GP FOR REVENUE (R5)	RANGA REDDY

73	WP/22252/2023 IA 1/2023(Direction Petition)	SNEHA BHOGLA	GP FOR MCPL ADMN URBAN DEV MANJARI S GANU (R9) MANJARI S GANU (R12) GP FOR HOME (R8) MANJARI S GANU (R11) K RAVINDER REDDY (SC FOR GHMC) (R6) K SIDDHARTH RAO (R5) MANJARI S GANU (R10) K RAVINDER REDDY (SC FOR GHMC) (R2) K SIDDHARTH RAO (R7)	HYDERABAD
74	WP/25639/2023 IA 2/2023(Direction Petition)	BASANT KUMAR SONI	GP FOR MCPL ADMN URBAN DEV K SIDDHARTH RAO (R2) VIDYA SAGAR RAO CHITNENI ( SC SPL PP FOR ACB) (R8)	HYDERABAD
75	WP/31810/2023 IA 1/2023(Direction Petition) IA 1/2024(Fix an Early Date)	K.Pothu Raju(PARTY IN PERSON)	G NARENDER REDDY (SC FOR HMWS AND SB) GP FOR MCPL ADMN URBAN DEV (R4) - (R2) - (R3)	HYDERABAD
76	WP/6561/2024 IA 1/2024(Direction Petition)	Dr CHALLA SRINIVASA REDDY	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) K BUCHI BABU (R9) GP FOR HOME (R6) K BUCHI BABU (R8)	MANCHERIAL
77	WP/22099/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	S SRIDHAR	GP FOR MCPL ADMN URBAN DEV PRAVEEN KUMAR VEERJALA (SC FOR GHMC) (R2)	RANGA REDDY
78	WP/22850/2024 IA 1/2024(Direction Petition)	MOHAMMED SANAULLAH FARHAN	GP FOR MCPL ADMN URBAN DEV K SIDDHARTH RAO (R2) S V S CHOWDARY (R5) S V S CHOWDARY (R4)	HYDERABAD
79	WP/23487/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	T V KALYAN SINGH	GP FOR MCPL ADMN URBAN DEV M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R2) M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R4) K VENUMADHAV (R8) GP FOR REVENUE (R5)	NIZAMABAD
80	WP/28630/2024 IA 1/2024(Direction Petition)	S B RAGHUNANDAN	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R2) B JAGAN MADHAV RAO (SC FOR MUNICIPALITIES TS) (R3)	NALGONDA
81	WP/30572/2024 IA 1/2024(Direction Petition) IA 2/2024(Implead Petition)	SANJAY CHERUKURI		RANGA REDDY
82	WP/30645/2024 IA 1/2024(Direction Petition)	D SATYANARAYANA	GP FOR MCPL ADMN URBAN DEV MD FASIUDDIN (R7) MD FASIUDDIN (R6)	RANGA REDDY
83	WP/30690/2024 IA 1/2024(Direction Petition)	Y KOTESWAR RAO	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3) M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R2)	KAMAREDDY
84	WP/31788/2024 IA 1/2024(Direction Petition) IA 2/2024(Direction Petition) IA 3/2024(Additional Material Petition)	G V SHIVAJI	GP FOR MCPL ADMN URBAN DEV GP FOR REVENUE (R3)	HYDERABAD

**INTERLOCUTORY(MUNICIPAL ADMN.)**

85	WP/7309/2024 IA 2/2024(Implead Petition)	SRINIVASA RAO MADIRAJU	GP FOR MCPL ADMN URBAN DEV MIRZA AZHARULLA BAIG GP FOR REVENUE (R3) M RAM MOHAN REDDY (SC FOR MUNICIPALITIES TG) (R4)	MEDAK
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